

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.853 of 2012

(Arising out of OIO-14/DEM/VAPI/2012 dated 24/08/2012 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Ramesh Pawle

.....Appellant

General Manager Cum Authorised Sognatory, Of M/S, Sunrise Containers Ltd,
F-Wing, Gala No. 01-26, G-1-04, Zero Tax Industrial Estate, Near Chek Post,
DADRA, U T OF DADRA & NAGAR HAVELI

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat-396191

APPEARANCE:

Shri S J Vyas, Advocate for the Appellant

Shri Kalpesh Shah, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 09.11.2022
DATE OF DECISION: 15.11.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 781 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul